

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.223
CP 199 of 2017

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Ajay Patel & Ors

.....Applicant

V/s

Multidimensional Holdings & Consultants Pvt Ltd & Ors

.....Respondent

Order delivered on 15/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant

:Mr. Aalay Shah, Ld. Adv. a.w. Mr. Karan Vin, Ld. Adv.

For the Respondent

:Mr. Anuj K Trivedi, Ld. Adv.

ORDER

Learned counsel for the applicant states that efforts for amicable settlement are on between the parties to resolve the issue, hence, requested for adjournment.

Re-list on 18.04.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)